

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2367

ANSWERED ON:16.08.2011

ILLEGAL REGISTRATION FOR IDENTITY CARDS

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Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether certain foreign nationals who are residing in the country have got their names registered for obtaining new permanent identity cards;

(b) if so, the details thereof; and

(c) the steps being taken by the Government to evolve a foolproof system for issuing the permanent multipurpose identity card?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) & (b): The Government has decided to create a National Population Register (NPR) in the country by collecting information on specific characteristics of all usual residents. The NPR will also have photographs, 10 finger prints and IRIS of all usual residents who are of age 5 years and above. The NPR is a Register of Usual Residents. It will contain citizens as well as non-citizens. The objective of creating a NPR is to net all usual residents of the country at a given point of time. Issuance of Resident Identity (smart) Cards (RICs) to all the usual residents in the country, who are of age 18 years and above, is a part of the NPR scheme. The RICs shall not be a proof of citizenship and would carry a disclaimer that the card does not confer any right to citizenship to the card holder.

(c): The process of 'Social Vetting' by Gram Sabhas and Ward Committees for usual resident status as declared in the National population Register (NPR) has been evolved after consulting all the State/UT Governments. Further, the list of 'usual residents' will be published in local areas and placed in Gram Sabha/Ward Committee for invitation of objections and claims. The claims and objections will be looked into by revenue officials like Patwari or Talati who act as the Local Registrars, Tehsildars, who are designated as Sub-district Registrars and the Collectors/DMs who are designated as District Registrars. Claims/objections can also be raised by law enforcement agencies or by the Registrars suo moto.